(98)

Declaration or Assets and Liabilities

SO (ES	9ear	
50 (S	I, PRERNA SHILLRA son/daughter/wife of Soi Acabash Remison	
10)	I, PRERNA SHILLA son/daughter/wife of Son Hownish Komicon 1. Vaged 32 Years, belonging to SIHAR VIDHAN SADHA, Poly	10
	ANNA tent Section office x given	-
3/1/vila	herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse	
the	and dependants*:	\. \.
79145	A Details of movable assets	

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20,000		(\$ 15. M)	34 / 134	
(ii)	Deposits ir Banks, Financia Institutions And Non-Banking Financial Companies		Decland Surget			
(iii)	Bonds, Debentures and shares in Companies		Geran			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	3 LI CILE	a luerge			
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	1000 gm (hold) (Sliver)	****			
		(Sliver)				
(vii)	Other assets, such as values of claims / interests	a 2 lakh				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*

Dependant here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

SI		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	149. vonto Eurone	≈ 8,00000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	QAN- CIIRS 6083R	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail	
GPF/CPF/PRAN No. :-	110164056416
Gender :-	(M/F)
Date of Birth :-	22911933 (DD/MM/YYYY)
Class/Group :-	(A/B/C)
Cadre :-	B. L.A. Secretarial Service (ANStales)
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District :-	CAAYA
I hereby declare that the ab	ove details are true to the best of my knowledge and belief.

	Signature: Riema Shillac
	Name of Employee: PRERMASHILLA
AMTA9	Designation: Assistant
170225	Department: Suchma & Tividh Shakha
Disease of the second of the	he delevation A good declaration form must be A4 size

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format. · Note:

Date:

Brownships